



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,12th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

13 PIL/68/2020

MIZORAM BAR ASSOCIATION

MR. A R MALHOTRA

ASSTT.S.G.I.

Versus

THE UNION OF INDIA AND 13 ORS

SC, RAILWAY
AG, MIZORAM

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LEAVE NOTE OF ADVOCATES FOR 12/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
3)	MR R CHAKRAVORTY	10-11-2020	To	12-11-2020
4)	MR G BORDOLOI	12-11-2020	To	07-12-2020
5)	MR. M K BORAH	12-11-2020	To	22-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
23	WP(C)/4432/2020 FIXED	SADARI DAS Versus THE CHIEF SECRETARY AND 4 ORS	MR. A DEKA MR. P MAHANTA MR. R B GOHAIN	SC, ELEM. EDU SC, ELEM. EDU MR. K N CHOUDHURY GA, ASSAM MR. R MAZUMDAR, SC, SEC EDU. DEPTT.,ASSAM (R-2) MR D K ROY MS. I KAKATI

LEAVE NOTE OF ADVOCATES FOR 12/11/2020

1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
3)	MR R CHAKRAVORTY	10-11-2020	To	12-11-2020
4)	MR G BORDOLOI	12-11-2020	To	07-12-2020
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 4

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
16	WP(C)/167/2019 P/H, FIXED, BY SLIP	PULEN DEY AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA	MR. J ROY MR. Y. DOLEY(SC, TRANSPORT) MR. N. DUTTA(SR. COUNSEL, A S T C)

LEAVE NOTE OF ADVOCATES FOR 12/11/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH - IV AND BAIL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
28	WP(C)/1695/2020 FIXED	SMT. NASHIM ARA CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. A RAJKHOWA MR. R P HAZARIKA	GA, ASSAM SC, REVENUE
29	WP(C)/4586/2020 B/O	HOTEL BELLE VEU PRIVATE LIMITED Versus THE STATE OF ASSAM AND 9 ORS.	MR. K N CHOUDHURY MR K JAIN MR. N ALAM MR. N ALAM MR K JAIN	GA, ASSAM SC, REVENUE SC, GMC
30	WP(C)/4737/2020 FIXED [CONNECTED WITH ITEM NO.13 IN THE DAILY CAUSE LIST]	MRIDUL KUMAR DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	SR. GA, ASSAM SC, S E C SC, BTC
31	WP(C)/4776/2020 FIXED	M/S PANESAR AGRICULTURE INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	SC, AGRI. DEPARTMENT
32	WP(C)/4810/2020 B/O	M/S TOP PRINTERS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	SC, NHM SC, HEALTH
33	WP(C)/4812/2020 B/O	SHRAVAN SELF HELP GROUP Versus THE STATE OF ASSAM AND 2 ORS	MR. D BARUAH MR. P K BORDOLOI	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 12/11/2020

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CIVIL AND CRIMINAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
47	Crl.Rev.P./205/2020 (PDF COPY) B/O	MD. NAJIR HUSSAIN Versus PABITRA BARMAN	MR H BURAGOHAIN MR. B J MUKHERJEE MS R SAHA	
48	Crl.Pet./553/2020 B/O	DR. SUBRATA MITRA Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	PP, ASSAM
49	Crl.Pet./563/2020 (PDF COPY) B/O	ARUMUGAM RAJKUMAR Versus THE UNION OF INDIA	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR. J. SINGH	SC, CENTRAL EXCISE CUSTOMS SC, DRI
50	AB/3187/2020	MD. REJAUL HACHAN KHAN @ S.M. RIZAUL HASSAN KHAN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL	PP, ASSAM
51	AB/3201/2020	NAJIM KHAN Versus THE STATE OF ASSAM	MS C M DEKA MR. A S TAPADER	PP, ASSAM
<u>ORDERS</u>				
52	Tr.P.(C)/4/2020 B/O	PRIYAM DAS Versus MINTU SARMA	MR. K R PATGIRI MS. C DAS MS P CHAKRABORTY MS. C BORDOLOI	
53	CRP/30/2020 B/O	DHIRENDRA NATH RAY Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR I HAQUE	MD Y ALI
54	CRP/64/2020 B/O	DIPAK SAIKIA AND 2 ORS. Versus AMALA RANA	MR. N N JHA MR. J KHAN MR. M BERIA MR. K CHOUDHURY	
	WITH I.A.(Civil)/1373/2020 in CRP/64/2020	DIPAK SAIKIA AND 2 ORS. Versus AMALA RANA	MR. N N JHA MR. J KHAN MR. M BERIA MR. K CHOUDHURY	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH-III]

**THIS BENCH WILL RISE AT 2:50 P.M. AND
WILL SIT AGAIN, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

51	Cont.Cas(C)/11/2018 B/O	JUGESWAR NATH Versus P.K.BURAGOHAJN	MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI MS. B TALUKDAR	N GOGOI S ALI MS. A VERMA MR. K KALITA MR. D HANDIQUE MR. B GOGOI MR. P NAYAK H KAKATI
52	WP(C)/5208/2018 WITH WP(C) 4131/2000(D/O), B/O	CHANDAN RAI Versus THE STATE OF ASSAM AND 16 ORS	MR H RAHMAN MR D DAS MRS. R GOGOI	GA, ASSAM MR. P MAHANTA MR. R B GOHAJN SC, REVENUE

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 9

[THIS BENCH WILL SIT AT 3:00 P.M.]

**RESPECTIVE SINGLE BENCHES WILL SIT AGAIN
AFTER RISING OF THIS BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.A./121/2020 (BY SLIP)	(THE STATE) THE NATIONAL INVESTIGATION AGENCY, Versus SHRI AKHIL GOGOI	MR. S C KEYAL SC, NIA	MR Z KAMAR MR. S BORTHAKUR
	WITH I.A.(Crl.)/411/2020 in Crl.A./121/2020	AKHIL GOGOI Versus (THE STATE) THE NATIONAL INVESTIGATION AGENCY,	MR. S BORTHAKUR	SC, NIA
2	Crl.A./130/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR AND 2 ORS.	MR. S C KEYAL SC, NIA	MR Z KAMAR MR. S BORTHAKUR MS. P BORAH
	WITH I.A.(Crl.)/291/2020 in Crl.A./130/2020	(THE STATE) THE NATIONAL INVESTIGATION AGENCY Versus DHIRJYA KONWAR @ DHAIJYA KONWAR @ DHAIJYA KONWAR AND 2 ORS.	MR. S C KEYAL	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH**

**ITEM NO. 5 IN THE DAILY CAUSE LIST WAS
ALREADY LISTED ON 11-11-2020 BY WAY OF
MENTION MEMO]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
26	Bail Appln./2026/2020 WITH OFFICE NOTE , FIXED	(MOHD.) ABDUL HAQUE(CHOUDHURY) @ ABDUL HAQUE Versus THE UNION OF INDIA	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SPECIAL PP ASSAM
<u>BAIL HEARING (BA)</u>				
27	Bail Appln./1827/2020 AB 2370/2020(D/O), FIXED	BIKRAM MALLIK Versus THE STATE OF ASSAM	MR A SHARMA MR. M BARUAH	PP, ASSAM
28	Bail Appln./2107/2020 FIXED	MANIRUL HAQUE Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA MR. G P CHETIA	PP, ASSAM
29	Bail Appln./2304/2020 FIXED	AFTAB UDDIN LASKAR Versus THE STATE OF ASSAM	MR. S C BISWAS G UDDIN MR. H I CHOUDHURY	MR. A M BARBHUIYA MS A BEGUM PP, ASSAM
30	Bail Appln./2373/2020 FIXED	MONIDEEPA SAHARIA Versus THE STATE OF ASSAM	MR. R K TALUKDAR MR. D BORAH MR. D K BORAH	PP, ASSAM
<u>BAIL HEARING</u>				
31	AB/2011/2020 FIXED	SUKUR ALI Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR S AHMED	PP, ASSAM
32	AB/1846/2020	MD. MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR. A MALIK MR S AHMED	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
50	Bail Appln./2466/2020 (PDF COPY) B/O	ABUL HUSSAIN Versus THE STATE OF ASSAM	MR. M KHAN MR. M ISLAM KAKALI DEVI MR R ISLAM	PP, ASSAM
51	Bail Appln./2468/2020 (PDF COPY) B/O	KRISHNA CHETRY Versus THE STATE OF ASSAM	MS. S SENAPATI	PP, ASSAM
MOTION				
52	AB/3220/2020 (PDF COPY) B/O	PAPPU KHAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI	PP, ASSAM
53	AB/3235/2020 (PDF COPY) B/O	PARTHA PRATIM NEOG Versus THE STATE OF ASSAM	MR. N C DAS MR. T J MAHANTA	PP, ASSAM
54	AB/3239/2020 (PDF COPY) B/O	UPEN DOIMARI Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
55	AB/3241/2020 (PDF COPY) B/O	MRS. RUMIZA BEGUM AND 3 ORS Versus THE STATE OF ASSAM	MR. D M NATH	PP, ASSAM
56	AB/3242/2020 (PDF COPY) B/O	DEBAJIT BORAH Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI MR. V A CHOWDHURY	PP, ASSAM
57	AB/3243/2020 (PDF COPY) B/O	DEBAJIT BORAH Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI MR. V A CHOWDHURY	PP, ASSAM
58	AB/3246/2020 (PDF COPY) B/O	BAPI DAS AND ANR. Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
59	AB/3251/2020 (PDF COPY) B/O	DEBAJIT BORAH Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI MR. V A CHOWDHURY	PP, ASSAM
60	AB/3252/2020 (PDF COPY) B/O	DEBAJIT BORAH Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI MR. V A CHOWDHURY	PP, ASSAM
61	AB/3253/2020 (PDF COPY), B/O	MD. AJJUL HOQUE Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	PP, ASSAM
62	AB/3259/2020 (PDF COPY) B/O	DHUP NATH CHOUDHURY AND 5 ORS Versus THE STATE OF ASSAM	MR K P PATHAK MR. R BORA	PP, ASSAM

63	AB/3263/2020 (PDF COPY) B/O	MRS. REENA BEGUM AND 2 ORS Versus THE STATE OF ASSAM	MR. D M NATH	PP, ASSAM
<u>ORDERS</u>				
64	Crl.Pet./403/2020 B/O	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS	PP, ASSAM
65	Crl.Pet./483/2020 WITH LCR 1 FILE FIXED	NILAKANTA MALAKAR @ SANTO AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R CHOUDHURY	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 15

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
46	Bail Appln./2480/2020 FIXED	VIKASH CHANDRA Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA	PP, ASSAM
BAIL HEARING (BA)				
47	Bail Appln./2232/2020 FIXED	JONAI G MOMIN @ JONAI MARAK Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MS. C SHARMA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
BAIL HEARING				
48	AB/2204/2020 FIXED	BALEN CHANDRA BORO Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. S DAS	PP, ASSAM
49	AB/2754/2020 FIXED	MAMUD ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MR S HOQUE MD R ISLAM	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH - III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
40	I.A.(Civil)/1875/2020 B/O in WP(C)/5146/2019 WITH WP(C)/5146/2019	BISWAJIT BRAHMA Versus ANCHAD JWHALAO BRAHMA AND 6 ORS	MR K P PATHAK MR. R BORA	SC, FOREST
		ANCHAD JWHALAO BRAHMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. SC, FOREST MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR	
	WITH I.A.(Civil)/3593/2019 in WP(C)/5146/2019	ANCHAD JWHALAO BRAHMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. SC, FOREST MRS J M KONWAR MR R KALITA MR. R SALOI MS. S NEWAR	
<u>ADMISSION</u>				
41	WP(C)/395/2020 B/O	DIPALI DAIMARI Versus THE STATE OF ASSAM AND 3 ORS.	MR I HAQUE	GA, ASSAM
<u>ORDERS</u>				
42	WP(C)/2904/2015 B/O	ON THE DEATH OF HEMANTA KUMAR MANDAL, HIS LEGAL HEIRS REP. Versus THE UNION OF INDIA and 11 ORS	MR.M U MAHMUD MR.A DAS MR.H R CHOUDHURY MR.M ALI	GA, ASSAM MR.Y S MANNAN MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT., R- 4,6) MS. M BHATTACHARYYA (SC, NHAI, R-12) SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 12/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
3)	MR R CHAKRAVORTY	10-11-2020	To	12-11-2020
4)	MR G BORDOLOI	12-11-2020	To	07-12-2020
5)	MR. M K BORAH	12-11-2020	To	22-11-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,12th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 17

[CIVIL BENCH - II AND MAC.APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
48	WP(C)/3271/2020 FIXED	SNIGDHA BORKOTOKY AND 34 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. U K NAIR MR B M DEKA MS DIRISHA MAHANTA	SC, ELEM. EDU
49	WP(C)/4620/2020 FIXED	RANJAN KUMAR CHAKRAVARTY Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA	SC, SEC. EDU. MR N DUTTA MR. B D GOSWAMI MR. J M GOGOI
50	WP(C)/9081/2019 CAVT. NO. 1213/2019	RANJAN KUMAR CHAKRAVARTY Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. S BORTHAKUR MR. U K DEKA SC, EDU FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 12/11/2020

1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
3)	MR R CHAKRAVORTY	10-11-2020	To	12-11-2020
4)	MR G BORDOLOI	12-11-2020	To	07-12-2020
5)	MR. M K BORAH	12-11-2020	To	22-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I AND WILL RISE AT 2:50
P.M.AND WILL SIT AGAIN, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2321/2020 FIXED	BHUGESWAR TAID Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. P BOIRAGI MR G G GOGOI MRS. B CHAKRABORTY	PP, ASSAM
2	Bail Appln./2423/2020	TILAK CH. BHATTACHARYYA Versus STATE OF ASSAM	MR. C CHOWDHURY MRS. A GAYAN MR. A DEKA	PP, ASSAM
3	Bail Appln./2424/2020	JAMIRUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
4	Bail Appln./2425/2020	MD. NAZIBUL HAQUE Versus THE STATE OF ASSAM	MR. P K MAZUMDAR MR. R K MAZUMDAR	PP, ASSAM
5	Bail Appln./2426/2020	TAPAN KALITA Versus THE STATE OF ASSAM	MR. K K NANDI MR. A J GHOSH	PP, ASSAM
6	Bail Appln./2429/2020	ROHIT KUMAR AND 3 ORS. Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
7	Bail Appln./2431/2020	NAZRUL HOQUE Versus THE STATE OF ASSAM	MR. D CHOUDHURY MR J DAS MR. P DUTTA MR. T CHAKRABORTY	PP, ASSAM
8	Bail Appln./2432/2020	ADAM ALI @ ADIL ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M KHAN KAKALI DEVI MR R ISLAM	PP, ASSAM
9	Bail Appln./2433/2020	KAKU MONI NATH Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU	PP, ASSAM
10	Bail Appln./2435/2020 B/O	PANKAJ BORAH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL	PP, ASSAM
11	Bail Appln./2437/2020	MD. NOBIUL ISLAM Versus THE STATE OF ASSAM	MR. M RAHMAN MR. A RAHMAN MS A AHMED	PP, ASSAM

MOTION

12	AB/3186/2020	SIRAJUM MONIR RAHMAN @ RAJU Versus THE STATE OF ASSAM	MR. I A HAZARIKA MR. A M AHMED	PP, ASSAM
13	AB/3188/2020	AKIDUL ISLAM FAKIR Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	PP, ASSAM
14	AB/3189/2020	KADER ALI @ ABDUL KADER Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL	PP, ASSAM
15	AB/3190/2020	SAMSUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. I ALAM MR. T SK MR A BHUYAN	PP, ASSAM
16	AB/3191/2020	SHAHIN SULTANA PARBIN AND 2 ORS Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
17	AB/3192/2020	ABDUL JALIL AND 4 ORS. Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
18	AB/3193/2020	EYAR UDDIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR. S M RAHMAN	PP, ASSAM
19	AB/3194/2020	JULU MIYA @ JAHURUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
20	AB/3195/2020	IMDADUL BISWAS @ INDADUL BISWAS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
21	AB/3196/2020	MANIR ALI AND ANR. Versus THE STATE OF ASSAM	MR. W RAHMAN MS. S RASUL	PP, ASSAM
22	AB/3197/2020	SMTI. ANUPROVA DEVI AND ANR. Versus THE STATE OF ASSAM	MR B BURAGOHAIN MR. N BORUAH MR J P KACHARI	PP, ASSAM
23	AB/3198/2020	NIRANJAN DEKA Versus THE STATE OF ASSAM	MR J I MONDAL	PP, ASSAM
24	AB/3199/2020	PULIN HANDIQUE Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
25	AB/3200/2020	NABAJYOTI KALITA Versus THE STATE OF ASSAM	MR. S K GOSWAMI MR. R SHARMA	PP, ASSAM
26	AB/3202/2020	RATUL BORAH Versus STATE OF ASSAM	MRS P RAI MR H BEZBARUA MR. S J SARMAH MS. P K DEVI	PP, ASSAM

BAIL HEARING

27	AB/2831/2020 AB 1192/2020, AB 1462/2020(BOTH D/O)	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR Z KAMAR MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 12/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
3)	MR R CHAKRAVORTY	10-11-2020	To	12-11-2020
4)	MR G BORDOLOI	12-11-2020	To	07-12-2020
5)	MR. M K BORAH	12-11-2020	To	22-11-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[THIS BENCH WILL SIT AFTER RISING FROM
DIVISION BENCH-II AND WILL RISE AT 2:50
P.M. AND WILL SIT AGAIN, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
16	Bail Appln./2439/2020	MASTAK AHMED LASKAR Versus THE STATE OF ASSAM	MR. S AHMED MD Y ALI	PP, ASSAM
17	Bail Appln./2440/2020	CHUNU AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
18	Bail Appln./2441/2020	MOKIBUL ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR. M ISLAM KAKALI DEVI MR R ISLAM	PP, ASSAM
19	Bail Appln./2442/2020	ABHIJIT BORO Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S HOQUE	PP, ASSAM
20	Bail Appln./2443/2020	MD RAHIM ALI Versus THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
21	Bail Appln./2446/2020	MD SHEIKHUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
22	Bail Appln./2448/2020 B/O	JAMIR ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
23	Bail Appln./2450/2020	KUSHAL DOLEY Versus THE STATE OF ASSAM	MS RIMPI DUTTA	PP, ASSAM
24	Bail Appln./2451/2020	MONJUR MAHMUD MUSTAFIZUR AND ANR. Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
25	Bail Appln./2452/2020	BHABEN TELI @ BHUPEN TELI Versus THE STATE OF ASSAM	MR. S MUKTAR	PP, ASSAM
26	Bail Appln./2453/2020	MABIN HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM

MOTION

27	AB/3142/2020 FIXED	SHAHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. G P CHETIA	PP, ASSAM
WITH				
28	Bail Appln./2101/2020	JEHERUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA MR. G P CHETIA	PP, ASSAM
29	AB/3204/2020	RAJESH DEV NATH Versus THE STATE OF ASSAM	MR. J KALITA MR D KALITA MR M RAHMAN	PP, ASSAM
30	AB/3205/2020	JAMAL UDDIN MONDAL @ JAMAL MONDAL AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M R KHANDAKAR	PP, ASSAM
31	AB/3206/2020 B/O	MOSTAFA HUSSAIN Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	PP, ASSAM
32	AB/3207/2020	HASHEM ALI AND ANR. Versus THE STATE OF ASSAM	MR A N AHMED	PP, ASSAM
33	AB/3208/2020	MONOWARA BEGUM AND 7 ORS. Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
34	AB/3209/2020	ANISH CHAKRABORTY Versus THE STATE OF ASSAM	MR A TEWARI MS NILAKSHI SARMA MS. P ADHIKARI	PP, ASSAM
35	AB/3210/2020	KISHOR DEKA Versus THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
36	AB/3211/2020	QISMAT KHAN @ KISMAT KHAN Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
37	AB/3212/2020	SULEMAN ALI Versus THE STATE OF ASSAM	MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
38	AB/3213/2020	DILDAR ALAM AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. H A AHMED MR. I U CHOWDHURY	PP, ASSAM

ORDERS

39	I.A.(Civil)/1761/2020 WP(C)/368/2016 (D/O), FIXED in Review.Pet./7520/2020	THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND ANR. Versus M/S BADRI RAI AND CO. AND 3 ORS.	MR. C CHOWDHURY MR. A DEKA	ASSTT.S.G.I.
WITH				
	Review.Pet./7520/2020 (Filing Number)	THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND ANR. Versus M/S BADRI RAI AND CO. AND 3 ORS. (B)		

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LEAVE NOTE OF ADVOCATES FOR 12/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
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5)	MR. M K BORAH	12-11-2020	To	22-11-2020